

ITEM NO.102
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No.120/2019 & IA No.406/2023 IN CP (IB) No.330/ALD/2018

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ICICI BANK LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

-Sd-
(Court Officer)

26th April, 2024

Avaneesh Kumar Singh
(Stenographer)